NATIONAL COMPANY LAW TRIBUNAL PRINCIPAL BENCH **NEW DELHI**

C.P NO. 15/111/11

CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR

Hon'ble President

SH. S. K. MOHAPATRA Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 29.08.2016

NAME OF THE COMPANY:

Mr. Minal Gupta & Ors.

V/s

M/s. Starwire India Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 111 NAME DESIGNATION REPRESENTATION

1. ABHAY K. DAS Adw. 2. Rekke Shanne C.S.

Responser Ho. 1 Rhours

ORDER

This petition has been transferred from Bench No. II and fixed for proper orders.

Accordingly, list on 6th October 2016.

(CHIEF JUSTICE M.M. KUMAR)

PRESIDENT

(S.K. MOHAPATRA)

MEMBER (T)

29th August, 2016 (P.K. SUD)